



Email

Fwd: "Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme" Programme Code ECT_14_2024 for Judicial Officers is scheduled for 20th November, 2024 (Wednesday), from 10:00 am to 05:00 pm., physically at Delhi Judicial Academy.

From : PS to PDJ CUM SPL JUDGE CBI RADC <pdj-racc@ddc.nic.in>

Sat, Nov 16, 2024 02:51 PM

3 attachments

Subject : Fwd: "Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme" Programme Code ECT_14_2024 for Judicial Officers is scheduled for 20th November, 2024 (Wednesday), from 10:00 am to 05:00 pm., physically at Delhi Judicial Academy.

To : Ram Pher <judicialbr-radc@ddc.nic.in>

From: "Delhi Judicial Academy" <dja@nic.in>

To: "RAM SINGH" <pdj-south@ddc.nic.in>, "Secretariat to Pr Distt and SJ" <pdj-southwest@ddc.nic.in>, "PS to PDJ CUM SPL JUDGE CBI RADC" <pdj-racc@ddc.nic.in>, "PDJ Office HQ" <pdj-central@ddc.nic.in>, "Ram Janma Prasad" <pdj-north@ddc.nic.in>, "VIKAS BHARDWAJ" <pdj-west@ddc.nic.in>, judicialbranch@yahoo.com, "Judicial Branch SWD Dwarka Courts" <judicialbrsw.ddc@gov.in>, "G K Mathur" <judlbrnw.ddc@gov.in>, "Vivek Chaudhary" <judlbrne.ddc@gov.in>, "Gurpreet Singh" <judlbrddc@gov.in>, "Madan Mehra" <judleast.kkd.ddc@gov.in>, "Balbir Sharma" <judicialbrnd.ddc@nic.in>

Cc: "Computer Branch-Central" <computerbranchthc-hq@delhi.gov.in>, "Computer Branch South West Dwarka Courts Delhi" <compbrsw.ddc@gov.in>, "Sanjay Kumar Dubey" <computer-racc@gov.in>, "Patiala House Court" <patialahousecourts-dl@nic.in>, "Nalini Kumari" <karkardoomacourts-dl@nic.in>, "Computer Branch Rohini Court" <rohinicourts-dl@nic.in>, "Ajay P.S. Kulayana" <saketcourts-dl@nic.in>, "pawan rajawat" <pawan.rajawat@gmail.com>, "CPC, Delhi High Court" <cpc-del@aij.gov.in>

Sent: Saturday, November 16, 2024 2:25:27 PM

Subject: "Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme" Programme Code ECT_14_2024 for Judicial Officers is scheduled for 20th November, 2024 (Wednesday), from 10:00 am to 05:00 pm., physically at Delhi Judicial Academy.

Ref.: Email dated 18th October, 2024 of this Office in respect of subject mentioned above.

Respected Sir/Madam,

As per the direction of the Hon'ble High Court of Delhi, the Delhi Judicial Academy shall be conducting "Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme" Programme Code ECT_14_2024 for Judicial Officers on 20th November, 2024 (Wednesday), from 10:00 am to 05:00 pm., physically at Delhi Judicial Academy.

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Please find enclosed herewith Nominations received from the Districts as **Annexure -A**. A copy of approved schedule of the programme is enclosed as **Annexure -B**.

Your goodself is therefore, requested to kindly direct the concerned Section to inform the nominated Judicial Officers about attending the aforesaid training programme on 20.11.2024 physically at Delhi Judicial Academy, as per the nomination list attached at **Annexure -A**. You are also requested to share the programme schedule attached at **Annexure-B** with the nominated Officers.

With regards,

(Prashant Sharma)
Additional Director/



Delhi Judicial Academy

DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

Office: 011-20892191

Email: dja@nic.in; delhijudicialacademy@gmail.com

Website: judicialacademy.nic.in

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.JOTP/RACC/Gaz./2024/12868-12883/D

Dated 18/11/2024.

Copy alongwith its enclosure forwarded for information and necessary action to :-

1. Sh. Shailender Malik, Ld. Spl. Judge (PC Act)(CBI)-21
2. Ms. Deepali Sharma, Ld. Spl. Judge (PC Act)(ACB)-01
3. Ms. Rekha, Presiding Officer, Labour Court-07
4. Sh. Sanjay Khanagwal, Ld. Spl. Judge (PC Act)(CBI)-12
5. Sh. Sudhanshu Kaushik, Ld. Spl. Judge (PC Act)(CBI)-11
6. Sh. Hasan Anzar, Ld. Spl. Judge (PC Act)(CBI)-03
7. Ms. Niyay Bindu, Ld. Spl. Judge (PC Act)(CBI)-13
8. Dr. Surender Mohit Singh, Ld. Presiding Officer, Labour Court-08
9. Ms. Neha Mittal, Ld. ACJM-03
10. Sh. Vaibhav Chaurasia, ACJM-04
11. The Branch In-charge, Admn., Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
12. The Website Committee, Tis Hazari Courts, Delhi.

18.11.24

(Arun Bhardwaj)
Officer In-charge (Judl.)
for Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Nomination List of Programme Code ECT_14_2024
"Cyber laws and Appreciation & Handling of Digital Evidence - Refresher Programm"
Scheduled for 20th November, 2024

Sl.No.	Name of Judicial Officer (Mr. / Ms./ Dr./ Md.)	Designation	District	Court Complex
1	Sumit Dass	District Judge-02 & Wakf Tribunal	New Delhi	PHC
2	Kiran Gupta	ASJ-04	New Delhi	PHC
3	Sandeep Garg	Judge In-charge, Mediation	New Delhi	PHC
4	Aparna Swami	ASJ-07	New Delhi	PHC
5	Satyabrata Panda	District Judge-04	New Delhi	PHC
6	Animesh Bhaskar Mani Tripathi	JMFC-02	New Delhi	PHC
7	Tarunpreet Kaur	JMFC-07	New Delhi	PHC
8	Sukhman Sandhu	Civil Judge- 01	New Delhi	PHC
9	Isha Singh	JMFC-03	New Delhi	PHC
10	Vaibhav Kumar	JMFC-05	New Delhi	PHC
11	Twinkle Wadhwa	ASJ 02	North East	KKD
12	Pankaj Arora	ASJ 04	North East	KKD
13	Puneet Pahwa	Spl. Judge (NDPS)	North East	KKD
14	Anmol Nohria	JMFC 02	North East	KKD
15	Kanika Agarwal	JMFC 03	North East	KKD
16	Pankaj Rai	JMFC 01	North East	KKD
17	Pitamber Dutt	District Judge (Commercial Court)-01	East	KKD
18	Rakesh Kumar Rampuri	ASJ (SC-POCSO)	East	KKD
19	Akash Jain	ASJ-04	East	KKD
20	Mayuri Singh	PO (MACT)	East	KKD
21	Mayank Goel	ACivil JudgeM	East	KKD
22	T. Priyadarshini	SCivil Judge-RC	East	KKD
23	Neha Garg	JMFC-02	East	KKD
24	Divyam Lila	Municipal Magistrate	East	KKD
25	Shiva Parashar	JMFC, NI Act, Digital Court	East	KKD
26	Raghubir Singh	ASJ FTC	Shahdra	KKD
27	Munish Markan	ASJ-01 (POCSO)	Shahdra	KKD
28	Surabhi Sharma Vats	ASJ- 04	Shahdra	KKD
29	Aishwarya Singh Kashyap	JMFC -06	Shahdra	KKD
30	Nidhi Bala	JMFC (Mahila Court)- 03	Shahdra	KKD
31	Akhil Malik	JMFC -02	Shahdra	KKD
32	Tarun Yogesh	PO (MACT)	South West	Dwarka
33	Divyang Thakur	District Judge -03	South West	Dwarka
34	Manu Goel Kharb	Spl. Judge (NDPS) -02	South West	Dwarka
35	Richa Guain Solanki	District Judge -02	South West	Dwarka
36	Anuradha Jindal	ACivil Judge/CCivil Judge/ARC	South West	Dwarka
37	Swayam Siddha Tripathy	ACivil Judge-cum-CCivil Judge-ARC	South West	Dwarka
38	Sanjay Jindal	District Judge (Commercial Court) -04	West	THC
39	Ajay Gupta	District Judge (Commercial Court) -05	West	THC
40	Hem Raj	ASJ -08	West	THC
41	Ankit Mehta	ASJ (SC-POCSO) -02	West	THC
42	Anil Chandel	District Judge -04	West	THC
43	Tania Singh	JSCC/ASCivil Judge/GJ	West	THC
44	Tapasya Agarwal	ACivil Judge/CCivil Judge/ARC	West	THC
45	Tushar Gupta	Full Time Secretary, DLSA	West	THC
46	Gaurav Katariya	JMFC (NI Act), Digital Court-01	West	THC

Sl.No.	Name of Judicial Officer (Mr. / Ms./ Dr./ Md.)	Designation	District	Court Complex
47	Karanbir Singh	JMFC (NI Act) -04	West	THC
48	Manoj Kumar Nagpal	District Judge (Commercial Court)-13	Centre	THC
49	Mukesh Kumar Gupta	District Judge (Commercial Court)-07	Centre	THC
50	Neeraj Sharma	District Judge-04	Centre	THC
51	Sushil Anuj Tyagi	ASJ-04	Centre	THC
52	Mayank Mittal	ACivil JudgeM (SPECIAL ACTS)	Centre	THC
53	Tania Singh	ACivil JudgeM-02	Centre	THC
54	Kapil Gupta	Civil Judge-06	Centre	THC
55	Charan Salwan	Civil Judge-03	Centre	THC
56	Sana Khan	Civil Judge-05	Centre	THC
57	Arvind Dev	Civil Judge-09	Centre	THC
58	Shailender Malik	Spl. Judge (PC Act) (CBI)-21	RACC	RACC
59	Deepali Sharma	Spl. Judge (PC Act) (ACB)-01	RACC	RACC
60	Rekha	Presiding Officer, Labour Court- 07	RACC	RACC
61	Sanjay Kanagwal	Spl. Judge (PC Act) (CBI)-12	RACC	RACC
62	Sudhanshu Kaushik	Spl. Judge (PC Act) (CBI)-11	RACC	RACC
63	Hasan Anzar	Spl. Judge (PC Act) (CBI)-03	RACC	RACC
64	Niyay Bindu	Spl. Judge (PC Act) (CBI)-13	RACC	RACC
65	Surender Mohit Singh	Presiding Officer, Labour Court- 08	RACC	RACC
66	Neha Mittal	ACivil JudgeM-03	RACC	RACC
67	Vaibhav Chaurasia	ACivil JudgeM-04	RACC	RACC
68	Savita Rao	District Judge (Commercial)-01	South	SAKET
69	Munish Bansal	District Judge -03	South	SAKET
70	Ravindra Kumar Pandey	ASJ- 03	South	SAKET
71	Purshotam Pathak	ASJ- 05	South	SAKET
72	Sugandha Aggarwal	ASJ (SC-RC)	South	SAKET
73	Neha Priya	Sr. Civil Judge-cum-Rent Controller	South	SAKET
74	Deeksha Madaan	Civil Judge- 02	South	SAKET
75	Ashish Kumar Meena	JMFC-01	South	SAKET
76	Bhanu Pratap Singh	JMFC-02	South	SAKET
77	Nidhi Singh	JMFC-03	South	SAKET
78	Bhupesh Kumar	District Judge (Commercial Court)-05	South East	SAKET
79	Neera Bharihoke	District Judge (Commercial Court)-06	South East	SAKET
80	Rahul Bhatia	District Judge-01	South East	SAKET
81	Vipin Kharb	ASJ-07	South East	SAKET
82	Charu Gupta	PO (MACT) 01	South East	SAKET
83	Manish Jain	JSCC/ACivil Judge/GJ	South East	SAKET
84	Vivek Beniwal	ACivil JudgeM	South East	SAKET
85	Kartik Taparia	JMFC 03	South East	SAKET
86	Anshul Agnihotri	JMFC (NI ACT) 03	South East	SAKET
87	Parthiv Joshi	JMFC (NI ACT) Digital Court 03	South East	SAKET
88	Vikram	ASJ 02-Spl. Judge (NDPS)	North West	ROHINI
89	Babru Bhan	ASJ 03	North West	ROHINI
90	Kapil Kumar	ASJ (Spl. FTC)	North West	ROHINI
91	Virender Singh	ASJ (FTSC-POCSO)	North West	ROHINI
92	Satish Kumar	The then ASJ 03	North	ROHINI
93	Vikram Bali	District Judge 02	North	ROHINI
94	Amardeep Kaur	ACivil JudgeM	North	ROHINI
95	Ankur Panghal	DLSA Secretary	North	ROHINI
96	Ajay Narwal	The then JMFC 02	North	ROHINI
97	Neha Kheria	JMFC 02	North	ROHINI

DELHI JUDICIAL ACADEMY

Programme name: Cyber laws and Appreciation & Handling of Digital Evidence - Refresher Programme (ECT_14_2024)
Duration & Date: 01 day, 20th November, 2024
Participants: Judicial Officers
Venue: Auditorium, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
Programme Director: Mr. Rajesh Kumar Singh, Director (Academics)/Chairperson (Officiating), Delhi Judicial Academy
Programme Moderator: Mr. Pawan Singh Rajawat, Additional Director, Delhi Judicial Academy

Date & Day	10:00 am – 11:30 am	11:30 11:45 am	11:45 am – 01:15 pm	01:15 01:45 pm	01:45 pm – 03:15 pm	03:15 03:30 pm	03:30 pm – 05:00 pm
20.11.2024 (Wednesday)	Session-I		Session-II		Session-III		Session-IV
	Orientation & Overview of the Programme Internet jurisdiction <ul style="list-style-type: none"> • Theories of jurisdiction • General rules and exceptions • Extraterritoriality • Transnational disputes • Interface with other fields of law 	T E A B R E A K	Role & Responsibility of Intermediaries & Internet Service Providers <ul style="list-style-type: none"> • Immunity & Exceptions • Third party content • Historical Perspective • Offences • Taking down content • Relevant provisions of the IT Act 	L U N C H B R E A K	Digital Evidence: Handling & Appreciation <ul style="list-style-type: none"> • Cracking cyber crimes • Kind of Digital Evidence • Precautions for: <ul style="list-style-type: none"> ▪ Collection ▪ Preservation ▪ Post case disposal: E-waste management • Certificate under Section- 65B Indian Evidence Act • Appreciating Electronic Evidence. Recording of Evidence through Video Conferencing Applicable Rules	T E A B R E A K	Cyber Offences & Disputes: Various Contours <ul style="list-style-type: none"> • Cyber stalking • Cyber porn • Data theft • Online financial fraud • Cyber squatting • Phishing • Hacking • Malware
	Speaker: <ul style="list-style-type: none"> • Dr. Karnnika A. Seth, Cyberlaw Expert Chairperson, Lex cyberia Managing Partner, Seth Associates 		Speaker: <ul style="list-style-type: none"> • Dr. Karnnika A. Seth, Cyberlaw Expert Chairperson, Lex cyberia Managing Partner, Seth Associates 		Speaker: <ul style="list-style-type: none"> • Mr. Amit Kumar Dubey, Cyber Expert, Delhi 		Speaker: <ul style="list-style-type: none"> • Mr. Amit Kumar Dubey, Cyber Expert, Delhi